GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:2228 ANSWERED ON:09.03.2011

ENVIRONMENTAL CLEARANCE TO COAL PROJECTS

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Will the Minister of COAL be pleased to state:

- (a) whether non-clearance to some of the coal projects by the Ministry of Environment and Forests and some other factors have resulted in shortage of coal in the country;
- (b) if so, the reaction of the Government thereon;
- (c) whether any discussions have been held between his Ministry and the Ministry of Environment and Forests regarding re-classifying of coal bearing areas under forest areas;
- (d) if so, the outcome thereof;
- (e) the details of pending coal projects with the Ministry of Environment and Forests for environmental and forest clearance, project-wise and coal subsidiary-wise; and
- (f) the steps taken/proposed to be taken to expedite the clearance?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a): Yes, Sir.
- (b): Meetings/discussions are regularly held between Ministry of Environment and Forests and this Ministry to expedite Environmental and Forestry Clearances. This is a continuous process. Other issues are like Rehabilitation & Resettlement (R&R), land acquisition, law and order etc are also taken up regularly for resolution with appropriate authorities.
- (c) & (d): The issue of providing move of coal bearing areas under forest cover for coal mining is under deliberation at the highest level by a Group of Ministers (GoM) constituted for the purpose by the Government.
- (e): The details of pending coal projects with MoEF are as under:
- (i) Pending Stage -I and Stage-II forestry proposals:

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Stage-I No. of projects pending Stage-II No. of projects pending at at MoEF and State Level MoEF and State Level
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- Sl Subsidiaries Projects MoEF/State Projects MoEF/State
- Eastern Coalfields Limited 3 (1) MoEF
 (2) State 1 (1) State
- 2. Bharat Coking Coal Limited 1 (1) MoEF 2 (2) State
- 3. Central Coalfields Limited 14 (4) MoEF (10) State 11 (7) MoEF (4) State

- 4. Northern Coalfields Limited 1 (1) State 1 (1) MoEF
- 5. Western Coalfields Limited 27 (5) MoEF (22) State 6 (6) State
- 6. Sourth Eastern Coalfields 47 (9) MoEF 33 (11) MoEF Limited (38) State (22) State
- 7 Mahanadi Coalfields Limited 16 (16) State
- 8. North Eastern Coalfields 7 (7) State
- (ii) Pending for Environmental Clearances
- Sl Total No.of Projects pending for projects
- 1. 14 Terms of Reference (TOR)
- 2. 25 Public Hearing (PH)
- 3. 8 Environmental Appraisals Committee (EAC)
- 4. 20 Environment Clearance
- (f): The following steps have been taken to expedite the clearances:
- i) Vigorous follow up action with land acquisition officials of State Govts. to expedite acquisition proceedings.
- ii) Forest Officials are contacted on regular basis at District & Tehsil level to fulfil the requirement & queries.
- iii) Periodical contacts are done with the Regional Office of MOEF/ MOEF, New Delhi for expediting clearance of the environmental & forestry proposals.
- iv) Discussions are held with the land owners/ villagers for selection of rehabilitation site and also to persuade them to shift to the rehabilitation site.
- v) State authorities are apprised regularly for resolving law and order issues.